

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 61 of 2012 & IA-280 of 2012**

**&**

**Appeal No. 62 of 2012 & IA-281 of 2012**

**Dated: 16<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 61 of 2012 & IA-280 of 2012**

**BSES Rajdhani Power Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.1**

**Appeal No. 62 of 2012 & IA-281 of 2012**

**BSES Yamuna Power Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Dushyant Manocha  
Mr. Paresh Lal**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri, Amicus Curiae  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R.1**

**ORDER**

Post these matters for further hearing on **08.10.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/js**